

## **Laying of 134th to 140th Reports of Standing Committee on Personnel, Public Grievances, Law and Justice**

**SHRI MALOOK NAGAR (BIJNOR):** I beg to lay on the Table the following Reports (Hindi and English Versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:

(1) 134<sup>th</sup> Report on Action Taken on 103<sup>rd</sup> Report of the Committee on 'Functioning of the Virtual Courts/Court Proceedings through Video Conferencing' pertaining to Department of Justice;

(2) 135<sup>th</sup> Report on Action Taken on 126<sup>th</sup> Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Personnel and Training;

(3) 136<sup>th</sup> Report on Action Taken on 127<sup>th</sup> Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Administrative Reforms & Public Grievances; and Department of Pension and Pensioners' Welfare;

(4) 137<sup>th</sup> Report on Action Taken on 128<sup>th</sup> Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Justice;

(5) 138<sup>th</sup> Report on Action Taken on 129<sup>th</sup> Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Legal Affairs;

(6) 139<sup>th</sup> Report on Action Taken on 130<sup>th</sup> Report of the Committee on Demands for Grants (2023-24) pertaining to Legislative Department; and

(7) 140<sup>th</sup> Report on 'Appointment of Notaries?.'

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**12.08hrs**